

SHRI SHANTARAM NAIK : Why did you oppose the Fifty Ninth Amendment ?
(*Interruptions*)

SHRI S. JAIPAL REDDY (Mahbubnagar) : You are against democracy (*Interruptions*).

MR. SPEAKER : Okay. We will do it.

(*Interruptions*)

11.58 hrs

PAPERS LAID ON THE TABLE

[*English*]

Annual Reports and Reviews on the working of National Federation of Labour Cooperatives Ltd New Delhi for 1986-87 and National Federation of Fishermen's Cooperatives Ltd. New Delhi for 1986-87 etc.

THE MINISTER OF AGRICULTURE (SHRI BHAJAN LAL) : I beg to say on the Table—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Labour Cooperatives Limited, New Delhi, for the year 1986-87 [Placed in Library. See No. LT 5839/88]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Federation of Fishermen's Cooperatives Limited, New Delhi, for the year 1986-87. [Placed in Library. See No. LT-5840/88.

(3) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of Cooperatives Sugar Factories Limited, New Delhi, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of National Federation of Cooperative Sugar Factories Limited, New Delhi, for the year 1986-87. [Placed in Library. See No. LT 5141/88].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1986-87 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Federation of Cooperative Spinning Mills Limited, Bombay, for the year 1986-87. [Placed in Library. See No. LT-5842/88].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Banks' Federation Limited, Bombay, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) of the National Cooperative Agriculture and Rural Development Bank's Federation Limited, Bombay, for the year 1986-87. [Placed in Library. See No. LS-5843/88].

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Federation of State Cooperatives Banks' Limited, Bombay, for the year 1986-87.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the National Federation of State Coopera-

[Shri Bhajan Lal]

tive Banks Limited, Bombay, for the year 1986-87 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) of the Government on the working of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1986-87. [Placed in Library. See No. LT-5844/88].

Notification under Essential Commodities Act 1955

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : I beg to lay on the Table a copy of the Fertiliser (control) (Amendment) Order, 1988 (Hindi and English versions) published in Notification No S.O. 252(E) in Gazette of India dated the 11th March, 1988 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5845/88]

Notification under Consumer Protection Act 1986

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM) : On behalf of Shri D.L. Baitha.

I beg to lay on the Table a copy of the Delhi Consumer Protection Rules, 1987 (Hindi and English versions) published in Notification No. F. 50(131)/86-F&S/CA in Delhi Gazette dated the 29th September, 1987 under sub-section (1) of section 31 of the Consumer Protection Act, 1986. [Placed in Library See No. LT-5846/88]

 [(Interruptions)]

[English]

PROF. MADHU DANDAVATE (Rajapur) : Today's news has come that the Indian High Commissioner in Sri Lanka has revealed that lakhs of rupees were paid to Mr. Prabhakaran in order to have a secret deal on Sri Lanka. This is a serious matter (Interruptions).

[Translation]

MR. SPEAKER : You give me in writing. I shall get the facts.

(Interruptions)

[English]

PROF. MADHU DANDAVATE : Let them make a statement on this (Interruptions)

MR. SPEAKER : I will have to find out.

(Interruptions)

PROF. MADHU DANDAVATE : If a secret deal has been arrived at, it is a serious matter (Interruptions)

MR. SPEAKER : I will have to find out.

(Interruptions)

PROF. MADHU DANDAVATE : Will you direct them to make a statement on this ? (Interruptions).

MR. SPEAKER : I will find out.

(Interruptions)

KUMARI MAMATA BANERJEE (Jadavpur) : Sir, Haldia Petro Chemicals Project in West Bengal is a long pending project. Ministry of Industry have already stated that they have cleared this project. But it is not cleared. The Finance Minister should clear this project as early as possible because it is an important project of my State (Interruptions)

MR. SPEAKER : We will see to it.

(Interruptions)

MR. SPEAKER : Secretary-General.

 12.00 hrs

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :